

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**RESULT**

**UTTAR PRADESH HIGHER JUDICIAL SERVICE EXAMINATION –2007  
(DIRECT RECRUITMENT FROM AMONGST THE ADVOCATES)**

On the basis of written examination held on 23<sup>rd</sup>, 24<sup>th</sup> & 25<sup>th</sup> November 2007 followed by interviews on 4<sup>th</sup>, 5<sup>th</sup> and 6<sup>th</sup> April 2008 the following candidates, in order of merit, have been approved by the High Court for recommendation for appointment by direct recruitment to the Uttar Pradesh Higher Judicial Service under Rule 5(c) read with Rule 17 of the Uttar Pradesh Higher Judicial Service Rules 1975:

SI	Roll No	Name of the candidate S/Shri	Category
1	1082	Ashwini Kumar Tripathi	General
2	0043	Jitendra Kumar Sinha	General
3	2590	Vivek Sangal	General
4	5455	Abdul Shahid	OBC
5	3912	Gaurav Kumar Srivastava	General
6	4182	Rajat Singh Jain	General
7	5707	Sanjeev Fauzdar	OBC
8	2840	Anupam Goyal	General
9	1513	Anil Kumar	General
10	4690	Santosh Rai	General
11	1876	Tej Pratap Tewari**	General
12	2153	Virjendra Kumar Singh	SC
13	3696	Sandeep Jain	General
14	5315	Avnish Saxena	General
15	2113	Ashok Kumar Singh	General
16	0668	Anil Kumar Jha	General
17	5920	Madan Pal Singh	OBC
18	5917	Ravi Nath	General
19	5192	Harvir Singh	OBC
20	2222	Zafeer Ahmad	General
21	3687	Babbu Sarang	OBC
22	0525	Ajay Kumar	General
23	0079	Chawan Prakash	General
24	0125	Rameshwar	General
25	4070	Dinesh Chand	General
26	3249	Divesh Chandra Samant	General
27	0483	Saket Bihari 'Deepak'	General
28	5360	Vinai Kumar Dwivedi	General
29	2717	Ravindra Nath Dubey	General
30	2324	Prashant Mishra	General
31	4216	Tarun Saxena	General
32	1724	Bhanu Deo Sharma	General
33	4064	Sudhir Kumar	General
34	4063	Rajeev Bharti	General
35	2127	Padam Narain Mishra	General
36	2381	Lakshai Kant Shukla	General
37	2709	Jai Prakash Tiwari	General
38	2123	Jai Prakash Yadav	OBC
39	2122	Anil Kumar Verma	SC
40	5908	Chandroday Kumar	OBC
41	2900	Devendra Singh	OBC

P.T.O

1. The selection and appointment of all above forty-one candidates shall be subject to the decision in
  - (a) SLP(Civil) Nos. 17201 to 17213 of 2007-High Court Vs. Sanjay Agarwal and ors and connected petitions arising from judgment and order dated 16.05.2007 in CMWP No. 20016 of 2007-Sanjay Agarwal and ors VS. State of U.P. with connected petitions.
  - (b) Civil Appeal No. 1313 of 2005-High Court Vs. U.P. Judicial Service Association & ors arising from judgment and order dated 25.8.2004 in Writ Petition No. 316(SB)/2004-U.P. Judicial Service Association Vs. High Court and others with connected petitions.
2. \*\*The selection and appointment of **Shri Tej Pratap Tewari** (Roll No. 1876) shall further be subject to the decision in SLP (Civil) No. 7081 of 2004-State of U.P. Vs. Subhash Chandra and others arising from judgment and order dated 17.03.2004 in CMWP No. 5018 of 2004-Subhash Chandra & ors Vs, State of UP.

**REGISTRAR GENERAL**